No. PFG/434/83-Ad, IJ Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, New Delhi-110001 Dated the September, 2012

CORREGENDUM

Reference is invited to this Ministry's Order of even number dated 15.5,2012.

2. Para 1 of the said Order is hereby modified to the extent as under:

"The date of voluntary retirement in respect of Shri Dhanraj, Senior Administrative Grade in ICLS may be read as 15.5.2012 (FN).

All other particulars of the aforesaid letter will remain unchanged.

(R.K. Pandey) Under Secretary to the Govt. of India

Ph: 23383507

Copy to:

- 1. Shri Dhanraj, DII, MCA (Now Member CLB).
- 2. PS to CAM
- 3. PS to MOS (CA)
- 4. Sr. PPS/PPS/PS to Secretary, SS, JS (A)/JS ®. JS (M), DII (UCN).
- 5. PAO MCA.
- 6. Vigilance Section, MCA/Cash Section
- E-Governance Cell—for placing in employee corner/transfer.